

**Before The National Green Tribunal
Principal. Bench, New Delhi**

O. A. No - 1096/2024

Annexure -

S.No.	Date	Particulars	Page
1.	06-10-2025	Affidavit	1
2.	06-10-2025	Application in English	2 - 3
3.	06-10-2025	Application in Hindi	4 - 5
4.	04-09-2025	Copy of SSP Letter Dt. 04/09/2025 Copy of Letter - V.C - M.P.A	6

Date :06.10.2025



Applicant
Chandra Shekhar Gupta
103, Gali No.3 Sai Puram,
Delhi Road Meerut-250002
Police Station - BhramPuri
Mail ID : gupta9566@gmail.com
Mob. No. 7906792648

BEFORE THE NATIONAL GREEN TRIBUNAL

(U/s 26 of the National Green Tribunal Act 2010)

O.A.No. 1096 | 2024

In the matter of :

Chandra Shekhar Gupta

.....Applicant

Versus

State of Uttar Pradesh

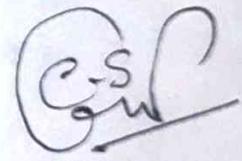
.....Respondent

Affidavit

I Chander Shekhar Gupta S/o Late Shrikishan Gupta R/o 103, Gali No. 3, Sai Puram, Delhi Road, Meerut (U.P.) do hereby solemnly verify and declare as under:-

That the content of the accompanying application are true and to the best of my knowledge and belief.

That the annexure are true copy of its original.

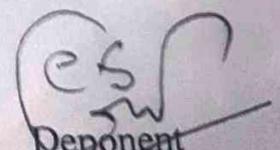


Deponent

Verification:-

Verified at Meerut on _____ that the affidavit are true and correct to the best of our knowledge and belief and nothing has been concealed there from nor any part of its is false.

Dated: 6-10-2025



Deponent

Before The National Green Tribunal
Principal. Bench, New Delhi
O.A.No.-1096/2024

In The Mateer of :-

Chandra Shekhar Gupta

Applicant

Verses

State of Uttar Pradesh & others

Respondent

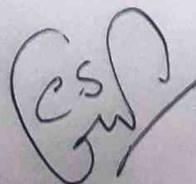
Respected Judge sir

Sir, the map number approved by the Meerut Development Authority is 146, dated 2-5-1989, in Mangatpuram Colony, Block-D, behind the Gopal Gaushala, Delhi Road. The public park behind the Gopal Gaushala, in Mangatpuram Colony, Block-D, measures 75 x 110 square feet. There is a 24-square-foot wide road surrounding the public park.

On 21 July 2025, the Tribunal ordered the MDA officer to inspect the public park for the applicant. However, to date, the applicant has not been allowed to inspect the public park.

Actually, this colony was developed by the builder. The colony is fenced and gated on all sides, with CCTV cameras and security guards posted at the gates. Entry into the colony is prohibited without the builder's permission.

On 4-9-2025, the applicant had sent a registered letter to the Vice Chairman, Meerut Development Authority for conducting a site inspection of the Public Park



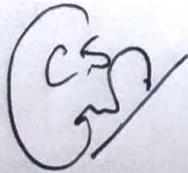
CONCLUSION

The Vice President of Meerut Development Authority is guilty of giving wrong information on public park by giving affidavit and hiding the correct information.

PRAYER

1. The public park situated behind Gopal Gaushala, Block-D, Mangat puram Colony and the plotting done around the public park should be demolished and a road should be constructed around the public park and the same should be renovated.
2. The applicant should conduct a site inspection of the public park.
3. The officers of Meerut Development Authority should be fined for lying by giving affidavit.

Dated : 06.10.2025



Chandra Shekhar Gupta
103 Street No - 3
SaiPuram, Delhi Road,
Meerut - 250002
Mail ID : gupta9566@gmail.com
Mob. No. 7906792648

Before The National Green Tribunal ^{P-4}
Principal Bench, New Delhi

O. A. No. - 1096 / 2024

In The Matter of :-

Chandra Shekhar GUPTA

Applicant

v/s

State of Uttar Pradesh & others

Respondent

आदरणीय चैंपरपर्सन महोदय,
श्रीमान जी, मंगतपुरम कालोनी, ब्लॉक-D, गोपाल
गऊ शाला के पीछे, दिल्ली रोड, मेरठ विकास प्राधिकरण
द्वारा स्वीकृत मानचित्र संख्या-146, दिनांक-2-5-1989 है।
मंगतपुरम कालोनी, ब्लॉक-D, गोपाल गऊ शाला के पीछे
पब्लिक पार्क का साइज 75 x 110 वर्ग फीट है। पब्लिक पार्क
के चारों तरफ 24 वर्ग फीट चौड़ी सड़क है।

दिनांक 21-7-2025 को ट्रिब्यूनल द्वारा आदेश दिया गया था
कि M.P.A. अधिकारी प्रार्थी को पब्लिक पार्क का निरीक्षण
कराये। लेकिन आज तक प्रार्थी को पब्लिक पार्क का
निरीक्षण नहीं कराया है।

दरअसल बात यह है कि यह कालोनी विल्डर द्वारा विकसित
की गयी है। कालोनी के चारों तरफ से बन्द करके गेट
लगाया गया है। गेट पर C.C. TV कैमरे व सिक्पोरिटी
गार्ड तैनात है। विल्डर की अनुमति के बिना कालोनी
में नहीं जा सकते हैं।

दिनांक 4-9-2025 को प्रार्थी द्वारा उपाध्यक्ष- मेरठ विकास
प्राधिकरण को पब्लिक पार्क का स्थलीय निरीक्षण कराने
के लिए रजिस्टर्ड पत्र भेजा था।

निष्कर्ष

P-5

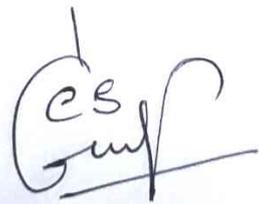
उपाध्यक्ष - मेरठ विकास प्राधिकरण द्वारा शपथ पत्र देकर पब्लिक पार्क पर गलत जानकारी देने और सही जानकारी छिपाने के दोषी हैं।

प्रार्थना

1. मंगंतपुरम कालोनी, ब्लॉक-D, गौपाल गुरुशाला के पीछे स्थित पब्लिक पार्क व पब्लिक पार्क के चारों तरफ की ग्री एलार्डिंग को हटवाकर पब्लिक पार्क के चारों तरफ सड़क बनाकर निर्माण कराये।
2. प्रार्थी को पब्लिक पार्क का स्थलीय निरीक्षण कराये।
3. मेरठ विकास प्राधिकरण के अधिकारीको द्वारा शपथपत्र देकर झुठ बोलने के जुर्म में जुमना लगाया जाये।

दिनांक - 6-10-2025

प्रार्थी



चन्द्र शेखर गुप्ता

103, गली नं०-3

साईपुरम, दिल्ली रोड

मेरठ - 3050-250003

M.No-7906792648

उपाध्यक्ष, मेरठ विकास प्राधिकरण, मेरठ

श्रीमान जी, दिनांक 21-7-2025 को नेशनल ग्रीन ट्रिब्यूनल
नई दिल्ली द्वारा वाद संख्या-1096/2024

चन्द्र शेखर गुप्ता वनाम उ० प्र० सरकार आदि में
ट्रिब्यूनल द्वारा आदेश पारित किया गया है कि मंगतपुरम
कालोनी, ब्लॉक-D, गोपाल गऊशाला के पीछे के
पब्लिक पार्क का स्थलीय निरीक्षण प्रार्थी चन्द्र शेखर गुप्ता
को कराया जाये। मेरठ विकास प्राधिकरण के अधिकारता
द्वारा ट्रिब्यूनल में शपथ पत्र के साथ लिखकर दिया
गया है कि मंगतपुरम कालोनी, ब्लॉक-D, गोपाल
गऊशाला के पब्लिक पार्क पर कब्जा नहीं है और
साथ में पब्लिक पार्क के फोटोग्राफ भी लगाये गये हैं।
अतः आपसे प्रार्थना है कि जल्द से जल्द मंगतपुरम
कालोनी, ब्लॉक-D, गोपाल गऊशाला के पीछे स्थित
पब्लिक पार्क का स्थलीय निरीक्षण प्रार्थी चन्द्र शेखर
गुप्ता को कराने की कृपा करें और प्रार्थी को फोन
द्वारा व लिखित में सूचित करें। ट्रिब्यूनल के द्वारा पारित
आदेश को 44 दिन भीत चुके हैं। प्रार्थी

दिनांक - 4-9-2025

चन्द्र शेखर गुप्ता

103, गली नं०-3

साईपुरम, दिल्ली रोड, मेरठ

M.No. 7302538639

(C.S.)
Gupta

भारतीय डाक
सर्व सेवा-सर्व क्षेत्र

India Post
Dak Seva Jan Seva

Budhana Gate SO 250002
SP EU609612871IN, IVR No: 1096/2024
08/09/2025 10:03:49, Counter No. 1
To: BCMDA MEERUT
MVP, MEERUT, 250003
From: C S GUPTA
MEERUT, MEERUT, 250003
Base Amt: 15.00, CGST:1.00, SGST:1.00
To: BCMDA MEERUT
P.Mode: Cash
POD: No, www.indiapost.gov.in